## **Central Administrative Tribunal Principal Bench**

## CP No.790/2017 in OA No.4037/2013

New Delhi, this the 1<sup>st</sup> day of December, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. Uday Kumar Varma, Member (A)

R.A. Goel, S/o Late Sh. Suraj Bhan Goel r/o B-324, Lok Vihar, Pitampur Delhi-110034.

.... Applicant

(By Advocate : Shri Apurab Lal)

Mr. Madhup Vyas, Commissioner North Municipal Corporation of Delhi 4<sup>th</sup> Floor, SPN Civic Centre New Delhi - 110 002

..Respondent

## ORDER (ORAL)

## **Justice Permod Kohli:**

This Contempt Petition is beyond limitation. Dismissed as such.

( Uday Kumar Varma ) ( Justice Permod Kohli ) Member (A)

Chairman

December 1, 2017

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